Sr. No. 2

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRMC No. 372/2015 IA No. 01/2018

Kishor Kumar and others

...Applicant(s)/Petitioner(s)

Through: - Mr. Jatinder Singh, Advocate

v/s

State of Jammu and Kashmir and others

...Non-applicant/Respondent

Through:- Ms. Veenu Gupta, Advocate

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## **ORDER**

Learned counsels for the parties seek and are granted time to have instructions from their clients.

List on 04.08.2020 in the advance list.

(PUNEET GUPTA) JUDGE

Jammu 20.05.2020 Tarun